

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &  
IA NOS. 249 & 250 OF 2016**

**Dated : 29<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL Gas Ltd. .... Appellant(s)  
Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.  
Mr. Ajit Pudussery  
Mr. Kamil Khan  
Mr. Sandeep Kumar  
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Amit Sanduja  
Mr. Prashant Bezboruah for R.1

**ORDER**

We have heard Ms. Sonali Malhotra appearing for Respondent No. 1 for sometime.

As agreed by the learned counsel for both parties list the matter for further hearing on **3<sup>rd</sup> April, 2019.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
js

**(Justice Manjula Chellur)**  
**Chairperson**